## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No. 191/GT/2020

Subject : Petition for revision of tariff of Singrauli Super Thermal

Power Station (2000 MW) after truing up for the period

from 1.4.2014 to 31.3.2019.

Petitioner : NTPC Limited.

Respondents : Uttar Pradesh Power Corporation Ltd. & 10 ors.

Date of Hearing : **31.3.2022** 

Coram : Shri I.S. Jha, Member

Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Parties Present : Shri Anand K. Ganesan, Advocate, NTPC

Ms. Swapna Seshadri, Advocate, NTPC

Ms. Ritu Apurva, Advocate, NTPC Shri Jai Dhanani, Advocate, NTPC Shri R.B. Sharma, Advocate, BRPL

Ms. Megha Bajpeyi, BRPL

Shri Buddy Ranganathan, Advocate, BYPL Shri Rahul Kinra, Advocate, BRPL & BYPL Shri Aditya Ajay, Advocate, BRPL & BYPL Shri Hemant Khera, Advocate, BRPL & BYPL

Shri Abhishek Srivastava, BYPL

Shri Sameer Singh, BYPL

## **Record of Proceedings**

The case was called out for virtual hearing.

- 2. During the hearing, the learned counsel for the Petitioner circulated note of arguments and made detailed oral submissions in the matter. At the request of the learned counsel, the Commission permitted the Petitioner to place on record the note of arguments.
- 3. The learned counsel for Respondent, BYPL referred to the reply and made detailed oral submissions in the matter. He, however, prayed for time to file its written submissions in the matter
- 4. The learned counsel for the Respondent, BRPL adopted the submissions of the Respondent BYPL and sought time to file their reply in the matter.
- 5. The Commission, after hearing the parties, directed the Respondents BRPL and BYPL to file their replies/written submissions, on or before, 30.4.2022 with advance



copy to the Petitioner, who may file its rejoinder, if any, by 9.5.2022. The parties shall comply with the above directions within the specified timeline and no extension of time shall be granted.

6. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

